

Schedule II**Form B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TAURUS EXPORTS PRIVATE LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	TAURUS EXPORTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	6 th September, 1991
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Jaipur
4.	Corporate identity number / limited Liability Identification Number of corporate debtor	U18101RJ1991PTC006177
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: A-17, Krishna Nagar-I, Gandhi Nagar Mod, Jaipur – 302015, Rajasthan.
6.	Date of closure of Insolvency Resolution Process	17.02.2021
7.	Liquidation commencement date of Corporate Debtor	18.02.2021 (Certified True Copy of order received on 26.02.2021)
8.	Name and registration number of the Insolvency Professional acting as liquidator	Name: Anoop Bhatia IBBI Registration No.: IBBI/IPA-001/IP-P01142/2018-19/11969
9.	Address & e-mail of the liquidator, as registered with the Board	Address: 505, Sun Tower, SB-158A, Gandhi Nagar Mod, Jaipur (Rajasthan)-302015 Email: ip.anoopbhatia@gmail.com
10.	Address & e-mail to be used for correspondence with the liquidator	Address: 505, Sun Tower, SB-158A, Gandhi Nagar Mod, Jaipur (Rajasthan)-302015 Email: liquidation.tepl@gmail.com
11.	Last date for submission of claims	28.03.2021 (30 th Day from the date of receiving order on 26.02.2021)

Notice is hereby given that the Hon'ble National Company Law Tribunal, Jaipur Bench has ordered the commencement of liquidation of the **Taurus Exports Private Limited** on 18.02.2021.

The stakeholders of **Taurus Exports Private Limited** are hereby called upon to submit their claims with proof on or before 28.03.2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For ANOOP BHATIA

INSOLVENCY PROFESSIONAL
IP Reg. No. IBBI/IPA-001/IP-P01142/2018-19/11969

Place: JAIPUR
Date: 01.03.2021

Anoop Bhatia
Liquidator
IP Reg. No. IBBI/IPA-001/IP-P01142/2018-19/11969